

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 29.01.2021 AT 10:30 PM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/27/2021
NAME OF THE COMPANY	KVK Bio-Energy Pvt Ltd
NAME OF THE PETITIONER(S)	SSS Coal Trading Pvt Ltd
NAME OF THE RESPONDENT(S)	KVK Bio-Energy Pvt Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel for the Financial Creditor appeared.

Issue notice to the Corporate Debtor.

Financial Creditor to serve notice to the Respondent by way of email as well as by Speed Post and file affidavit within two weeks.

Matter stands adjourned for further consideration to 05.03.2021.



MEMBER TECHNICAL



MEMBER JUDICIAL